

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 664
TO BE ANSWERED ON 24/07/2026

IMPLEMENTATION OF NAMO DRONE DIDI SCHEME IN ANDHRA PRADESH

664. SHRI VIJAY CHINTAKAYALA:

Will the Minister of AGRICULTURE & FARMERS WELFARE be pleased to state:

- (a) whether Government has achieved the target of distributing 15000 drones to Women Self Help Groups (SHGs) under Namo Drone Didi scheme for years 2023-24 to 2025-26;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor along with steps taken to accelerate distribution of the remaining drones and timelines;
- (d) the total number of drones sanctioned/ allocated and distributed since inception, State-wise and district-wise for Andhra Pradesh;
- (e) the details regarding the criteria used for allocation of drones to States; and
- (f) the details regarding the list of Lead Fertilizer Companies (LFCs) responsible for implementation of the scheme in Andhra Pradesh?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

(SHRI RAMNATH THAKUR)

(a) to (f): The Government approved a central sector scheme 'Namo Drone Didi' in 2023 to provide 15,000 drones to the selected Women Self Help Groups (SHGs) with an outlay of Rs. 1261 Crores. As per the approved scheme, the first 500 drones were to be distributed to selected SHGs on pilot basis. As per the information provided by the Department of Fertilizers, 1094 drones have been distributed to the drone didis of the selected SHGs in 2023-24. The State wise details of drones provided under the scheme are indicated in Annexure-I. The district-wise details of drones distributed in the State of Andhra Pradesh is given in Annexure-II. Department of Fertilizers had designated Indian Farmers Fertiliser Cooperative Limited (IFFCO) as implementation agency for the State of Andhra Pradesh.

Based on the implementation experience, challenges faced and feedback received from stakeholders, the operational modalities and implementation framework of the Namo Drone Didi scheme has been revisited.

Further, use of drones are promoted under Sub-Mission on Agriculture Mechanization (SMAM) by providing assistance up to 50% for agriculture graduates, Small and Marginal farmers, Scheduled Caste (SC), Scheduled Tribe (ST), Women farmers and the farmers of the North Eastern States for procuring kisan drones. For others farmers the rate of financial assistance for purchase of kisan drones is @ 40%. The financial assistance @ 40% of the cost is also provided for establishing Custom Hiring Centres of Kisan Drones. The State-wise details of drones approved under SMAM since 2022-23 to 2025-26 are indicated in Annexure-III.

State wise details of SHGs who have been provided drones under Namu Drone Didi Yojana

S. No	State Name	No. of SHGs provided with the Drones
1.	Andhra Pradesh	108
2.	Assam	28
3.	Bihar	32
4.	Chhattisgarh	15
5.	Goa	1
6.	Gujarat	58
7.	Haryana	102
8.	Himachal Pradesh	4
9.	J&K	2
10.	Jharkhand	15
11.	Karnataka	145
12.	Kerala	51
13.	Madhya Pradesh	89
14.	Maharashtra	60
15.	Odisha	16
16.	Punjab	57
17.	Rajasthan	40
18.	Tamil Nadu	44
19.	Telangana	81
20.	Uttar Pradesh	128
21.	Uttarakhand	3
22.	West Bengal	15
Total		1094

District- wise details of SHGs of Andhra Pradesh who have been provided drones under
Namo Drone Didi Yojana

S. No.	Districts of Andhra Pradesh	Nos of SHGs provided with the Drones
1.	Alluri Seetharamaraju	1
2.	Anakapalle	1
3.	Anantapuram	5
4.	Annamayya	5
5.	Bapatla	6
6.	Chittoor	6
7.	Dr.B.R. Konaseema	1
8.	Eluru	6
9.	Guntur	1
10.	Kadapa	2
11.	Kakinada	4
12.	Krishna	7
13.	Kurnool	10
14.	Nandyal	9
15.	Nellore	4
16.	NTR	3
17.	Palnadu	4
18.	Prakasam	6
19.	SPSR Nellore	1
20.	Sri satya sai	1
21.	Srikakulam	11
22.	Tirupathi	2
23.	West Godavari	6
24.	YSR	6
	Total	108

State-wise Numbers of Kisan Drones approved /distributed under Sub Mission on
Agricultural Mechanization

Sr. No	State	Kisan Drones approved/distributed under SMAM (in Numbers)
1.	Andhra Pradesh	1475
2.	Arunachal Pradesh	2
3.	Bihar	5
4.	Chhattisgarh	50
5.	Karnataka	24
6.	Kerala	24
7.	Madhya Pradesh	300
8.	Maharashtra	25
9.	Manipur	4
10.	Nagaland	2
11.	Tamil Nadu	10
12.	Uttar Pradesh	158
13.	Uttarakhand	34
14.	West Bengal	4
15.	Puducherry	5
	Total	2122
